

**Expenditure on export promotion and
Share of Cash subsidy**

739. SHRI JYOTIRMOY BOSU:

SHRI SAIFUDDIN CHOUD-
HURY:

Will the Minister of COMMERCE
be pleased to state:

(a) total expenditure incurred on
account of export promotion year-wise
from 1975-76 to 1980-81;

(b) share of cash subsidy during the
above period year-wise;

(c) total trade surplus or deficit
year-wise during the above period;
and

(d) what is the impact of export
promotion expenditure on country's
to exports?

THE MINISTER OF COMMERCE
AND STEEL AND MINES (SHRI
PRANAB MUKHERJEE): (a)
to (c). A statement is annexed.

(d) As a result of export promo-
tion expenditure, exports from India
have been growing steadily.

Statement

(Rupees in crores)

| Year | Total expenditure on export promotion | Amount of Cash Com- pensatory Support paid | Balance of Trade |
|--|--|--|--|
| 1975-76 | 148.34 | 136.09 | -1222.95 |
| 1976-77 | 239.64 | 226.62 | +68.46 |
| 1977-78 | 324.36 | 311.34 | -621.03 |
| 1978-79 | 375.21 | 358.92 | -1088.04 |
| 1979-80 | 360.96 | (Provisional) 344.16 | (Provisional) -2256.69 |
| 1980-81 (from April, 1980 to Sept., 1980) | 196.34 | (Provisional) 188.75 | (Provisional) Will be known after the end of current financial year. |

Raids by Income-tax Department

740. SHRI JYOTIRMOY BOSU:
Will the Minister of FINANCE be
pleased to state:

(a) how many raids were conduc-
ted by the income-tax Department
in search for tax evaded income and
wealth during the past three months;

(b) names, addresses, designations
and particulars of persons whose re-
sidences or business premises were
raided during this period;

(c) total amount of unaccounted
money in cash and kind detected in
each case; and

(d) what following-up action, if
any, is being taken in this regard?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI S. S. SISODIA): (a)
Sir, during the last three months, i.e.
August, 1980 to October 1980, the In-
come-Tax Department has conducted
1321 searches for unearthing conceal-
ed income and wealth. In these scar-
ches cash, bullion, jewellery and
other valuables worth rupees 4.54
crores approximately have been seiz-
ed.

(b) and (c). Considerable time
and effort will be involved in giving